

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Srinagar)

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**Subject: One Day workshop on the topic "Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2018.**

## ORDER

**No: 1167 of 2021/RG**

**Dated:29.11.2021**

Hon'ble The Chief Justice has been pleased to accord approval to the recommendation dated 18.11.2021 of the Hon'ble Sexual Harassment Committee of the High Court for holding of one day workshop at J&K Academy, Jammu for the Members of Gender Sensitization and Internal Complaints Committees and Members of Gender Sensitization and Local Complaints Committee for Subordinate Courts and other stake holders on Saturday, 4<sup>th</sup> December, 2021 with the help of J&K Legal Services Authority.

**By Order.**

  
**(Jawad Ahmed)  
Registrar General**

**No: 50086-50105/RG/GS**

**Dated: 29.11.2021**

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Director, J&K Judicial Academy, Jammu for information and with the request to facilitate holding of one day workshop at J&K Judicial Academy, Jammu by providing logistic support and refreshment.
4. Member Secretary, J&K Legal Services Authority, Jammu for information and with the request to coordinate and help the Hon'ble Committee in organizing the subject workshop.
5. All Principal District & Sessions Judges, UTs of J&K and Ladakh, for information and necessary action.
6. Private Secretary to the Learned Advocate General, for information.
7. CPC, eCourts, High Court of J&K an Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.

  
**Registrar General**